

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.406

IA/1212/ND/2024 IN IB/446/ND/2023

IN THE MATTER OF:

Idbi Trusteeship Services Limited	...	Applicant
Versus		
Dss Infrastructure Private Limited	...	Respondent

Under Section 7 of IBC, 2016.

Order delivered on 21.03.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Sr. Adv. Krishnendu Datta, Adv. Pranjit Bhattacharya, Adv. Tanini Khurana
For the Respondent	: Adv. Pooja Mehra Saigal, Adv. Rajat Joheja, Adv. Sakshi Kapoor.

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **10.04.2024**.

Sd/-
(Court Officer)